

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 905  
(To be answered on the 20<sup>th</sup> July 2017)

SEAPLANE SERVICE

905. SHRI P.K. BIJU

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- Whether the Seaplane service is to start shortly between Kochi and Lakshadweep, if so, the details thereof;
- whether all the required clearance have been granted to the concerned company for starting this service, if so, the details thereof; and
- the other places where Government proposes to commence such services in order to provide additional mode to passengers?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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(a) and (b) : Initial No Objection Certificate (NOC) has been granted to M/s Sea Bird Seaplane Pvt. Ltd. a Cochin based company to operate non - scheduled air transport service with sea plane Quest Kodiak 100 type of aircraft. The applicant operator needs to complete the certification process for obtaining Air Operator Permit after which the operator can undertake operations from any waterdrome in the country, with due approval from concerned authorities.

(c) There is no such proposal with the Government of India.

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